

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-286/ND/2020**

IN THE MATTER OF:

Rajnikant Nanubhai Kapadi

....PETITIONER

Vs.

M/s. Samtex Desinz Pvt. Ltd.

....RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 20.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

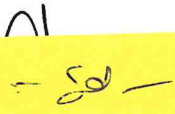
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational creditor :Mr. Deepak Agarwal, Advocate
with Mr. Sameer Srivastava,
Advocate.**

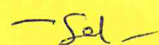
**For the Respondent/Corporate debtor :Mr. Aniruddha Deshmukh,
Advocate.**

ORDER

Heard the submissions made by the counsels for both the parties. Let
this matter be posted to **02.09.2021**.


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**(Hemant Kumar Sarangi)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**